

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 54(ND)14
CA. NO.

CORAM:


PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016**

**NAME OF THE COMPANY: M/s. Sh. Dharendra Pratap Singh V/s. M/s. Dook Consulting
Services Pvt. Ltd. & Ors.**

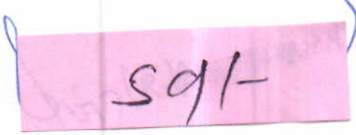
SECTION OF THE COMPANIES ACT: 397/398

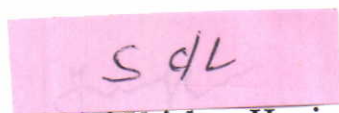
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	K. Dutta	Adv.	Respondents	
2.	Ajay Brahma	Adv.		
3.	Shri. Ramesh Chandra	Adv.		

ORDER

Learned counsel for the parties are present. Learned counsel for the petitioner seeks and is given a week's time to file the 2 sets of paper books.

List on 07.12.2016 for arguments.


(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)